

**BEFORE THE NATIONAL GREEN TRIBUNAL(SZ), CHENNAI**

(Under Sec.18(1) read with Sec.14&15 of National Green Tribunal Act, 2010)

**Original Application No. 194 OF 2021 (SZ)**

**BETWEEN**

**M. Dhamotharan**  
S/o Marappan  
3/38; Gate Thottam  
Mannarai (post)  
Tirupur - 641 607  
9884422695, [taaurs@gmail.com](mailto:taaurs@gmail.com)

**.. APPLICANT**

**- AND -**

1. **The District Collector,**  
District Collectorate,  
Tirupur District,  
Tirupur.  
[collrtup@nic.in](mailto:collrtup@nic.in)  
0421-2971100 and others.

**..RESPONDENTS**

**REJOINDER TO THE 1ST RESPONDENT REPLY**

Dated on this the 03rd day of December, 2021

**M/S. Kamaleshkannan Subramanian**

Office :- No.22/28, Menod Street, Pursawalkam, Chennai 600 007  
Ph.No :- 9884422695 Email ID :- [taaurs@gmail.com](mailto:taaurs@gmail.com)

**BEFORE THE NATIONAL GREEN TRIBUNAL(SZ), CHENNAI**  
(Under Sec.18(1) read with Sec.14&15 of National Green Tribunal Act, 2010)

**Original Application No. 194 OF 2021 (SZ)**

**BETWEEN**

**M. Dhamocharan**  
S/o Marappan  
3/38, Gate Thottam  
Mannarai (post)  
Tirupur - 641 607  
9884422695, taours@gmail.com

**.. APPLICANT**

**- AND -**

1. **The District Collector,**  
District Collectorate,  
Tirupur District,  
Tirupur.  
E- Mail: collrtup@nic.in  
Contact: 0421-2971100
2. **The Tahsildar,**  
Tirupur North,  
157, Kumaran Rd, Kannipiran Colony,  
Valipalayam, Tiruppur, Tamil Nadu 641601  
E-Mail: tahtpr[dot]tntpr[at]nic[dot]in  
Contact: 9445000574
3. **The Executive Engineer,**  
**Public Works Department,**  
Avinashi Road, Tirupur Ho,  
Tirupur - 641601.  
Contact : 0421-2471303, 0421-2472277  
E-Mail: eepwd.tpr@gmail.com
4. **The Commissioner,**  
Tiruppur City Municipal Corporation,  
Mangalam Road, Tiruppur - 641604.  
Email-[commr.tiruppur@tn.gov.in](mailto:commr.tiruppur@tn.gov.in)  
Mob-0421-2240153
5. **Vikas Vidyalaya Matriculation**  
**Higher Secondary School,**  
Rep. by its Chairman,  
Vavipalayam - Uthukuli Road, Post,  
Uthukuli Rd, Tiruppur,  
Tamil Nadu 641666  
Contact: 9442506449  
E- Mail: Unknown

**...RESPONDENTS**

**REJOINER TO THE 1ST RESPONDENT REPLY**

1. The Applicant is a resident of Mannari Village, Tirupur District, filed the above Original Application in OA No. 194/2021 (SZ), praying for;

*"a) Directing the Respondent authorities 1-4 to take necessary actions to restore the Survey Nos. 432/A, 432/B of Nerupperchal Village, Palladam Taluk, Coimbatore District., as water channels,*

*b) Awarding cost to the Respondents No. 5, for misusing the water body in Survey Nos. 432/A, 432/B of Nerupperchal Village, Palladam Taluk, Coimbatore District., by raising constructions in the same, "*

2. Vide order dated 02.09.2021 the Hon'ble National Green Tribunal was pleased to appoint A joint committee, comprising of; (i) the District Collector, Tirupur District and (ii) the Executive Engineer, Public Works Department (PWD), to inspect the area in question and submit a factual as well as action taken report, if there is any violation found.

3. On \_\_\_\_\_ date the first Respondent was pleased to file a reply statement, based on the inspection made by the Revenue Inspector Tirupur North on 25.09.2021. The contents of the said report are extracted here under

*"As per the directions made in O.A.No.194/2021 by the Hon'ble National Green Tribunal, I have made enquiry and also surveyed the lands in question comprised in Survey Nos.432/A, 432/B of Nerupperchal Village, Palladam Taluk, Coimbatore District which is water canal in which constructions were made and I am submitting the Report. On 22.09.2021 the lands in Survey Nos.432/A, 432/B of Nerupperchal Village, now Tirupur North Taluk, (Palladam Taluk), Tirupur District were inspected along with the Assistant Executive Engineer, Public Works Department. Thereafter, on 24.09.2021 the lands were surveyed. The above said Survey Numbers mentioned as Government Poromboke Nallar river in Nerupperchal Village Re-Survey Re-Settlement Register in the year 1912 and its extent is 8.97 Acres in Survey No.432/A and as Government Poromboke Nallar river in Survey No.432/B and its extent is 1.91 Acres. Whereas in the Land*

*A. J. S. S. S. S.*

Development A-Register in the year 1985, it is mentioned as Government Poromboke Nallar river in Survey No.432/A and its extent is 3.63.0 Hectares (8.97 Acres) and the Survey No.432/B has been sub divided as 432/B1, 432/B2 in two entities. In this, Survey No. 432/B1 is an extent of 0.33.0 Hectares (Punja Acre 0.81 Cents) and mentioned as Canal and the Survey No. 432/B2 and extent measuring 0.44.50 Hectares (Punja Acre 1.10 Cents) is mentioned as Punja Patta lands in Patta No. 1120 in the name of R. Viswanathan -1, Paramasivam - 2

The above said lands has been surveyed by the Deputy Inspector of Surveyor, Tirupur North Taluk, Sub Inspector of Surveyor, Tirupur North Taluk, Sub Inspector of Surveyor, Uthukuli Taluk, Village Administrative Officer, Nerupperchal Village and they have submitted a Plan jointly in respect of the encroachment. Upon inspection along with the above said Plan, it came to know that the Pattadar made temporary encroachment by fencing on the southern side of the Government Poromboke Nallar river in Survey No.432/A out of an extent of 3.63.0 Hectares (8.97 Acres) and made provisions in their land for planting trees. There is no encroachment in other places.

Further, in Survey No.432/B1 an extent measuring 0.31.0 Hectares (Punja Acre 0.81 Cents) a canal is running. The said Vikas Matriculation School Management has encroached an extent measuring 178 Sq.Metres on the western side of this canal by putting compound wall and Cement Sheet roof house. Further, the area in Survey No.432/B2 an extent measuring 0.44.50 Hectares (Punja Acre 1.10 Cents) is Ryot Punja classification and as a playground. Now the land in Survey No. 432/B2 is registered in the online chitta and stands in the name of vikas Seva Trust Patta No. 1120."

- 4. It is further submitted that, the two encroachments, Viz;
  - A. An extent of 4.4 cents in Survey Number 432/B1 and
  - B. An extent of 1.5 cents in Survey Number 432/A, had been said to be removed now.
  
- 5. It is necessary to state that, apart from the above said 2 encroachments, the Applicant's allegation in the present Application is regarding the the survey number 432/B, which was fully classified as " Nallar River", but have now been illegally converted as "Patta land" by way of sub division.

*M. S. Srinivasan*

6. It is submitted that the whole of 1.91 Acres of the said (Survey Number 432/B) is a water body (river) and the conversion of a part of it, as patta land, results in severe degradation of environment, based on which the Applicant had filed above Original Application before this Hon'ble National Green Tribunal.

7. It is necessary to state that, in the 1997, one Mr. Shanmugamsundaram had made a fraudulent entry to the river in the S.No. 432/B1(1.10 Acres). The first encumbrance reflected to the said water body is a fraudulent one, which had been misrepresented as S. No. 433/2 to convert the waterbody to a Patta Land. The said deed is the one reflected as the sale to the property in S. No. 432/B1, which is actually a water body. The said Shanmugamsundaram was the previous owner of 5th Respondent Trust, which was subsequently purchased by the present owners.

8. It is submitted that making a wrong entry, using a false sale deed in S.No. 433/2(1.10 Acres), the water body/ river in S. No. 432/B had been wrongly converted to a Patta land and based on which the 5th Respondent had obtained permission from the local body to put up a building, recently in the year 2013. Further based on the fraudulent deed the S.No. 432/B1(1.10 Acres), the 5th Respondent had executed a lease deed, dt. 17.08.2005, in favour of one Mr. Madheshwaran. Even the said document has reference to S. No. 432/2 and not 432/B1.

9. It is necessary to state that the Patta obtained to the S.No. 432/B1(1.10 Acres), which is actually a water body is by way of fraud. Hence the reply of the 1st Respondent stating that there are no encroachments, except the the two, detailed in paragraph 4 is false. Hence this Applicant

*M. Madheshwaran*

requests this Hon'ble National Green Tribunal to direct the respondents to take appropriate legal actions to restore the "River" and thus render Justice.

Solemnly affirmed on this the :  
03rd day of December 2021 :  
And signed his name in my presence. :

BEFORE ME

*M. G. Choudhary*

*D. Arvindan .  
MS. 317/2003  
(104, Law chamber  
Madhya High Court).*

**BEFORE THE NATIONAL GREEN TRIBUNAL(SZ), CHENNAI**  
(Under Sec.18(1) read with Sec.14&15 of National Green Tribunal Act, 2010)

**Original Application No.**

**OF 2021 (SZ)**

**BETWEEN**

**M. Dhamotharan**  
S/o Marappan  
3/38, Gate Thottam  
Mannarai (post)  
Tirupur - 641 607  
9884422695, taours@gmail.com

**.. APPLICANT**

**- AND -**

1. **The District Collector,**  
District Collectorate,  
Tirupur District,  
Tirupur.  
E- Mail: collrtup@nic.in  
Contact: 0421-2971100
2. **The Tahsildar,**  
Tirupur North,  
157, Kumaran Rd, Kannipiran Colony,  
Valipalayam, Tiruppur, Tamil Nadu 641601  
E-Mail: tahtpr[dot]tntpr[at]nic[dot]in  
Contact: 9445000574
3. **The Executive Engineer,**  
**Public Works Department,**  
Avinashi Road, Tirupur Ho,  
Tirupur - 641601.  
Contact : 0421-2471303, 0421-2472277  
E-Mail: eepwd.tpr@gmail.com
4. **The Commissioner,**  
Tiruppur City Municipal Corporation,  
Mangalam Road, Tiruppur - 641604.  
Email-[commr.tiruppur@tn.gov.in](mailto:commr.tiruppur@tn.gov.in)  
Mob-0421-2240153
5. **Vikas Vidyalaya Matriculation**  
**Higher Secondary School,**  
Rep. by its Chairman,  
Vavipalayam - Uthukuli Road, Post,  
Uthukuli Rd, Tiruppur,  
Tamil Nadu 641666  
Contact: **9442506449**  
**E- Mail: Unknown**

**...RESPONDENTS**

*M. Dhamotharan*

7

**BEFORE THE NATIONAL GREEN TRIBUNAL(SZ), CHENNAI**  
(Under Sec.18(1) read with Sec.14&15 of National Green Tribunal Act, 2010)

Original Application No. **194** OF 2021 (SZ)

**BETWEEN**

**M. Dhamotharan**  
S/o Marappan  
3/38, Gate Thottam  
Mannarai (post)  
Tirupur - 641 607  
9884422695, taaurs@gmail.com

**.. APPLICANT**

**- AND -**

- 1. The District Collector,**  
District Collectorate,  
Tirupur District,  
Tirupur.  
E- Mail: collrtup@nic.in  
Contact: 0421-2971100
- 2. The Tahsildar,**  
Tirupur North,  
157, Kumaran Rd, Kannipiran Colony,  
Vallipalayam, Tiruppur, Tamil Nadu 641601  
E-Mail: tahtpr[dot]tntpr[at]nic[dot]in  
Contact: 9445000574
- 3. The Executive Engineer,**  
**Public Works Department,**  
Avinashi Road, Tirupur Ho,  
Tirupur - 641601.  
Contact : 0421-2471303, 0421-2472277  
E-Mail: eepwd.tpr@gmail.com
- 4. The Commissioner,**  
Tiruppur City Municipal Corporation,  
Mangalam Road, Tiruppur - 641604.  
Email-[commr.tiruppur@tn.gov.in](mailto:commr.tiruppur@tn.gov.in)  
Mob-0421-2240153
- 5. Vikas Vidyalaya Matriculation**  
**Higher Secondary School,**  
Rep. by its Chairman,  
Vavipalayam - Uthukull Road, Post,  
Uthukuli Rd, Tiruppur,  
Tamil Nadu 641666  
Contact: 9442506449  
E- Mail: Unknown

**...RESPONDENTS**

*M. Dhamotharan*

**BEFORE THE NATIONAL GREEN  
TRIBUNAL(SZ), CHENNAI**

**Original Application No.  
OF 2021 (SZ)**

**BETWEEN**

**M. Dhamotharan**

**.. APPLICANT**

**- AND -**

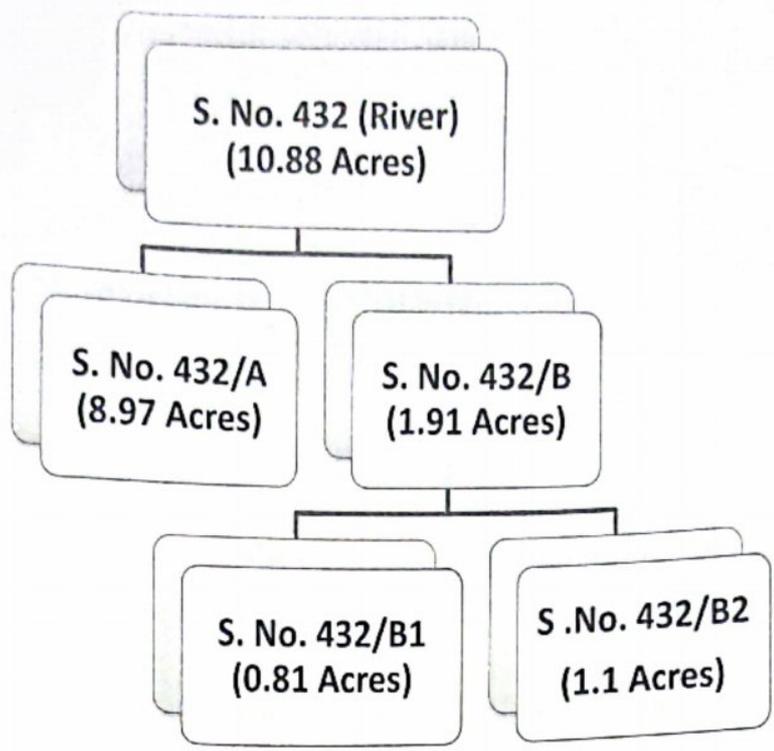
- 1. The District Collector,  
and others.**

**..RESPONDENTS**

**REJOINDER TO THE 1ST RESPONDENT  
REPLY**

**M/S. Kamaleshkannan Subramanian**  
Office :- No.22/28, Menod Street,  
Pursawalkam, Chennai 600 007  
Ph.No :- 9884422695 Email ID :-  
[taaurs@gmail.com](mailto:taaurs@gmail.com)

*M. Dhamotharan*





R/Tiruppur Joint I/Book1/1337/1997 ஆவணம் சம்பந்தப்பட்ட சான்றளிக்கப்பட்ட நகல்

இந்தச் சான்றிட்ட நகல் இணையம் மூலம் வழங்கப்பட்டுள்ளது. இதற்குத் தேவையான முத்திரைத்தீர்வை ரூ 20 (ரூபாய். இருபது மட்டும்) மின்னணு செலுத்துகை மூலம் CCA/Online/33055009/2021 விண்ணப்ப எண்ணுக்கு 17-Aug-2021 அன்று செலுத்தப்பட்டுவிட்டது எனச் சான்றளிக்கப்படுகிறது.

R/Tiruppur Joint I/Book1/1337/1997 ஆவணம் சம்பந்தப்பட்ட சான்றளிக்கப்பட்ட நகல்-----











தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : திருப்பூர்

வட்டம் : திருப்பூர் வடக்கு

வருவாய் கிராமம் : நெருப்பெரிச்சல்

பட்டா எண் : 1120

உரிமையாளர்கள் பெயர்

1. - ... விகாஸ்சேவா டிரஸ்ட் - திருப்பூர்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புரைகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக்ட - ஏர்	ரூ - பை	ஹெக்ட - ஏர்	ரூ - பை	ஹெக்ட - ஏர்	ரூ - பை	
430	-	1 - 0.0	3.38	--	--	--	--	S05/9823--- 24-08-2005
432B	2	0 - 44.50	1.15	--	--	--	--	--- -- 21-11- 2015
		1 - 44.50	4.53					

குறிப்பு2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 32/01/003/01120/10314 என்ற குறிப்பு எண்ணை உள்ளிடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 17-08-2021 அன்று 02:40:58 PM நேரத்தில் அச்சடிக்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode மூலம் படித்து 3G/GPRS வலி இணையதளத்தில் சரிபார்க்கவும்



அ - பதிவேடு

வட்டம் 01 திருப்பூர் கிராமம் 003 நெருப்பெரிச்சல்

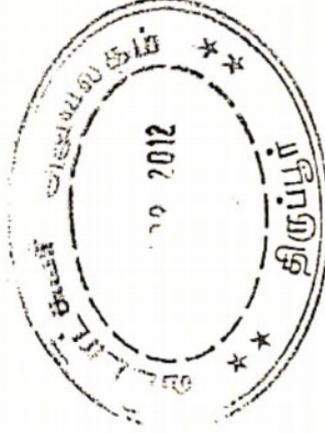
புல எண்	உட்பிரிவு எண்	பழைய புல உட்பிரிவு எண்	பகுதி அரசு- ரயத்துவாரி வகை	நிலத்தின் விலை	பாசன இலாகா	மண் வளமும் ரகமும்	மண் தரம்	தீர்வை - ஹெக்டேர்	பரப்பு	மொத்த தீர்வை	பட்டா எண்
432	2	-2	ரயத்துவாரி வகை	புன்செய்	1	8-1	3	3.38	0 - 44.5	1.50	1120

1. விகாஸ்சேவா புரஸ்  
2.

மொத்தம்	0 - 44.5	1.50
கிராம மொத்தம்	0 - 44.5	1.50
தாலுகா மொத்தம்	0 - 44.5	1.50

1/003/432/15.00 26/04/2012 01:03:58PM

3863



செ. சீனிவாசன்  
மாவட்ட வருமான வட்டியலகை  
வட்டியலகை திருப்பூர்  
தலைநகர்

16



GOVERNMENT OF TAMILNADU  
REGISTRATION DEPARTMENT

தமிழ்நாடு அரசு  
பதிவுத்துறை

Certificate of Encumbrance on Property  
சொத்து தொடர்பான வில்லங்கச் சான்று

S.R.O / சா.ப.அ: 1 எண் இணை சார்பிவாளர் திருப்பூர்	Date / நாள்: 22-Nov-2021
Village / கிராமம்: நெருப்பெரிச்சல்	Survey Details / சர்வே விவரம்: 432

Search Period / தேடுதல் காலம்: 14-Jan-1984 - 21-Nov-2021

Sr. No./ வ. எண்	Document No. & Year/ ஆவண எண் மற்றும் ஆண்டு	Date of Execution & Date of Presentation / Registration/ எழுதிக் கொடுத்த நாள் & தாக்கல் நாள் & பதிவு நாள்	Nature/தன்மை	Name of Executant(s)/ எழுதிக் கொடுத்தவர்கள்	Name of Claimant(s)/எழுதி வாங்கியவர்கள்	Vol.No & Page. No/ தொகுதி எண் மற்றும் பக்க எண்
1	1337/1997	30-Mar-1995 30-Mar-1995 09-May-1997	விற்பனை ஆவணம்/ கிரைய ஆவணம்	1. பரமசிவம் 2. கஸ்தூரி ராமலிங்கம் 3. மகேஸ்வரி 4. பாக்கியலட்சுமி 5. சுப்பிரமணி 6. சந்திரசேகரன் 7. குமுதவல்லி 8. பழனிசாமி 9. காமாட்சி 10. ராமலிங்கம்	1. திருப்பூர் விசாஸ் சேவா டிபார்ட்	864, 17
Consideration Value/கைமாற்றுத் தொகை: Rs. 75,000/-				Market Value/சந்தை மதிப்பு: Rs. 75,000/-		PR Number/முந்தைய ஆவண எண்: /
<b>அட்டவணை 1 விவரங்கள்:</b>						
Property Type/சொத்தின் வகைப்பாடு: விவசாய நிலம்						
Village & Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்						
Property Extent/சொத்தின் விஸ்தீர்மை: 3.57 ஏக்கர்						
Survey No./புல எண்: 430, 432/2						
Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புரை: சுச 430 பு டெருக்						

<p>1.00.01(ர 2.47) கச 4332 பு செநக 0.44.5(ர 1.10) இமல் கூடி குட்டு ஏக்கர் 3.57 மற்றும் சூழ பூமிக்குண்டான மாடும் தடம் சகிதம்.</p>	<p>1. ஏ. ராமசாமி (விகாஷ் சேவா டிரஸ்ட்டியின் டிரஸ்ட் ஹோதாவிற்கு மட்டும) 2. ஆர். மா தேஸ்வரன் (விகாஷ் வியாலயா மெட்ரிக்குலேஷன் ஹையர் செகண்டரி ஸ்கூல்க்காக அதன் செயலாளர் ஹோதாவிற்கு மட்டு</p>		<p>1. Same as Executants Name</p>	<p>PR Number/முந்தைய ஆவண எண்: 1337/ 1997</p>
<p>6277/2005</p>	<p>17-Aug-2005 17-Aug-2005 17-Aug-2005</p>	<p>குத்தகை 20 ஆண்டுகளுக்கு மேற்பட்டு 30 ஆண்டுகளுக்கு மேற்படாமலும் இதரச் சொத்து</p>	<p>Market Value/சந்தை மதிப்பு: ரூ. 14,500/-</p>	<p>Consideration Value/கைமாற்றுத் தொகை: ரூ. 14,500/-</p> <p>Document Remarks/ முத்தல் 28 வருடங்கள். Rev.Doc.No.:1337/1997 (Rev.Vol.864 , Ret.Page:17) வாடகை ஒப்பந்த பத்திரம். 14500/- வருடம் ஒன்றுக்கு ரூ.500/- விற்ப. கெடு நாளது தேதி</p>
<p>2</p>	<p><b>அட்டவணை 1 விவரங்கள்:</b> Property Type/சொத்தின் வகைப்பாடு: விவசாய நிலம் Village &amp; Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல் New Door No./புதிய கதவு எண்: 48/2 Boundary Details: சிழக்கு - மேற்கு - வடக்கு - தெற்கு -</p>			
<p>259/2008</p>	<p>10-Jan-2008 11-Jan-2008 11-Jan-2008</p>	<p>உரிமை வைப்பு ஆவணம் வேண்டும் போது கடன் திருப்ப செலுத்த</p>	<p>Market Value/சந்தை மதிப்பு: ரூ. 1,35,00,000/-</p>	<p>Consideration Value/கைமாற்றுத் தொகை: ரூ. 1,35,00,000/-</p> <p>Document Remarks/ மூலப்பத்திர ஆவண ஒப்படைப்பு ரூ.13500000/-</p>
<p>3</p>	<p><b>அட்டவணை 1 விவரங்கள்:</b> Property Type/சொத்தின் வகைப்பாடு: வீட்டுமனை Village &amp; Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்</p>			
<p>259/2008</p>	<p>10-Jan-2008 11-Jan-2008 11-Jan-2008</p>	<p>உரிமை வைப்பு ஆவணம் வேண்டும் போது கடன் திருப்ப செலுத்த</p>	<p>Market Value/சந்தை மதிப்பு: ரூ. 1,35,00,000/-</p>	<p>Consideration Value/கைமாற்றுத் தொகை: ரூ. 1,35,00,000/-</p> <p>Document Remarks/ மூலப்பத்திர ஆவண ஒப்படைப்பு ரூ.13500000/-</p>
<p>3</p>	<p><b>அட்டவணை 1 விவரங்கள்:</b> Property Type/சொத்தின் வகைப்பாடு: வீட்டுமனை Village &amp; Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்</p>			
<p>259/2008</p>	<p>10-Jan-2008 11-Jan-2008 11-Jan-2008</p>	<p>உரிமை வைப்பு ஆவணம் வேண்டும் போது கடன் திருப்ப செலுத்த</p>	<p>Market Value/சந்தை மதிப்பு: ரூ. 1,35,00,000/-</p>	<p>Consideration Value/கைமாற்றுத் தொகை: ரூ. 1,35,00,000/-</p> <p>Document Remarks/ மூலப்பத்திர ஆவண ஒப்படைப்பு ரூ.13500000/-</p>

<p>Boundary Details: கிழக்கு: - மேற்கு: - வடக்கு: - தெற்கு: -</p>	<p>Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புரை: க.ச. 430 நெ காலைக்கு நெறக்க, 1,00.0 க்கு 4 ஏ. 2.47, க.ச.432/2 க்கு நெ.பு.நெறக், 0.44.5 க்கு ஆக மொத்தம் 4 ஏ. 3.87 இது பூராவும் சுகிதம், பட்டா எண், 1120 ம் மேற்படி மாமூல் தடம் சுகிதம்.</p>					
<p>4</p>	<p>7400/2010</p>	<p>11-Oct-2010 11-Oct-2010 14-Dec-2010</p>	<p>குத்தகை 20 ஆண்டுக்கு மேற்பட்டு 30 ஆண்டுக்கு மேற்படாமலும் பெருநகர் குறிப்பாணை நகல்</p>	<p>1. சிவப்ரியா 2. விகாஸ் சேவா டிரஸ்ட் பிரசிடண்ட் ராமசாமி</p>	<p>1. Same as Executants Name -</p>	<p>PR Number/முந்தைய ஆவண எண்: -</p>
<p>Consideration Value/கைமாற்றுத் தொகை: -</p>		<p>Market Value/சந்தை மதிப்பு: -</p>		<p>Document Remarks/ ஆவணக் குறிப்புகள்: ஊத்துக்குளி சப்ரிடி குத்தகை ஆவணம் வருடம் ரூ 10000/- வீதம் கெடு 29 வருடம்.</p>		
<p>அட்டவணை 1 விவரங்கள்: Property Type/சொத்தின் வகைப்பாடு: வீட்டுமனை Village &amp; Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்</p>		<p>Property Extent/சொத்தின் விஸ்தீர்ணம்: 12000 சதுரடி Survey No./புல எண் : 430, 432/2</p>		<p>Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புரை: நெருப்பெரிச்சல் க.ச 430 நெ 4 ஏ 2.47 ல் இமல் கிமே 400 அடி தெவ 30 அடி ஆக 12000 சதுரடி இடம் பின்னும் க.ச 430 நெ நெற 1,00.0 க.ச 432/2 நெ நெற 0.44.5 ஆக நெற 1.44.5 ம்</p>		
<p>5</p>	<p>7401/2010</p>	<p>01-Dec-2010 01-Dec-2010 14-Dec-2010</p>	<p>குத்தகை 20 ஆண்டுக்கு மேற்பட்டு 30 ஆண்டுக்கு மேற்படாமலும் பெருநகர் குறிப்பாணை நகல்</p>	<p>1. சிவப்ரியா 2. விகாஸ் சேவா டிரஸ்ட் பிரசிடண்ட் ராமசாமி</p>	<p>1. Same as Executants Name -</p>	<p>PR Number/முந்தைய ஆவண எண்: -</p>
<p>Consideration Value/கைமாற்றுத் தொகை: -</p>		<p>Market Value/சந்தை மதிப்பு: -</p>		<p>Document Remarks/ ஆவணக் குறிப்புகள்: ஊத்துக்குளி சப்ரிடி குத்தகை ஆவணம் வருடம் ரூ 2000/- வீதம் கெடு 30 வருடம்.</p>		
<p>அட்டவணை 1 விவரங்கள்: Property Type/சொத்தின் வகைப்பாடு: வீட்டுமனை Village &amp; Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்</p>		<p>Property Extent/சொத்தின் விஸ்தீர்ணம்: 12000 சதுரடி Survey No./புல எண் : 430, 432/2</p>		<p>Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புரை: நெருப்பெரிச்சல் க.ச 430 நெ 4 ஏ 2.47 ல் இமல் கிமே 400 அடி தெவ 30 அடி ஆக 12000 சதுரடி இடம் பின்னும் க.ச 430 நெ நெற 1,00.0 க.ச 432/2 நெ நெற 0.44.5 ஆக நெற 1.44.5 ம்</p>		

6	<p><b>Boundary Details:</b>                  சிழக்கு: காளியாரையம் ஓ பூலுவயட்டி செல்லும் ரோட்டில் இருந்து கிமெ விகாஸ் டிரஸ்ட் சொந்தமான நிலத்திற்கும் சிவப்பிரயா குத்தகைக்கு கொடுக்கும் பூமிக்கும் (வ) மேற்கு: ரீச 429.431 நெ க்கும் (தெ) வடக்கு: ரீச 428 நெ க்கும் (மே) தெற்கு: ரீச 798 நெ க்கும் (கி)</p>	<p>20-Jan-2011                  20-Jan-2011                  20-Jan-2011</p>	<p>குத்தகை 20 ஆண்டுகளுக்கு மேற்பட்டு 30 ஆண்டுகளுக்கு மேற்படாமலும் இதரச் சொத்து</p>	<p>Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புகள்: நெருப்பெரிச்சல் க.ச 430 நெ 4.47 ல் இமல் கிமெ 400 அடி நெவ 30 அடி ஆக 12000 சதுரடி இடம் பின்னும் க.ச 430 நெ நெவ 1,000 க.ச 4322 நெ நெவ 0.44.5 ஆக நெவ 1,44.5 ம்</p>
476/2011			<p>1. Vikas seva trust காக பிரசிடெண்ட் ஏராமசாமி                  2. வித்யசாகர் இண்டர்நேஷனல் பப்ளிக் ஸ்கூல் செகரட்டரி சிவபிரியா</p>	
Consideration Value/கைமாற்றுத் தொகை:	Market Value/சந்தை மதிப்பு:			PR Number/முந்தைய ஆவண எண்:
Rs. 30,000/-	Rs. 30,000/-			/
Document Remarks/ ஆவணக் குறிப்புகள் :	(குறிப்பு: இந்த ஆவணமானது இவ்வலுவலக 1 புத்தகம் 2011ம் வருடத்திய 1704நெ ஆவணத்தால் பிழைதிருத்தம் செய்யப்படுகிறது)			
<b>அட்டவணை 1 விவரங்கள்:</b>				
Property Type/சொத்தின் வகைப்பாடு: விவசாய நிலம்	Property Extent/சொத்தின் விஸ்தீர்ணம்: 4.ஏ.3.57			
Village & Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்	Village & Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்			Survey No./புல எண் : 430, 432/2
Boundary Details:				
சிழக்கு: க.ச.430 நெவக் 1,000 பு.ஏ.2.47 க.ச.4322 பு.நெவக்.0.44.5 பு.ஏ.1.10 ஆக.பு.ஏ.3.57 மாமூல் தட பாத்தியம் சகிதம்	Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புகள்: க.ச.430 நெவக் 1,000 பு.ஏ.2.47 க.ச.4322 பு.நெவக்.0.44.5 பு.ஏ.1.10 ஆக.பு.ஏ.3.57 மாமூல் தட பாத்தியம் சகிதம்			
1704/2011			<p>1. Vikas seva trust காக பிரசிடெண்ட் ஏராமசாமி                  2. வித்யசாகர் இண்டர்நேஷனல் பப்ளிக் ஸ்கூல் செகரட்டரி சிவபிரியா</p>	
Consideration Value/கைமாற்றுத் தொகை:	Market Value/சந்தை மதிப்பு:			PR Number/முந்தைய ஆவண எண்:
Rs. 30,000/-	Rs. 30,000/-			/
Document Remarks/ ஆவணக் குறிப்புகள் :	(குறிப்பு: இந்த ஆவணமானது இவ்வலுவலக 1 புத்தகம் 2011ம் வருடத்திய 411நெ ஆவணத்தால் பிழைதிருத்தம் செய்யிறது)			
<b>அட்டவணை 1 விவரங்கள்:</b>				
Property Type/சொத்தின் வகைப்பாடு: விவசாய நிலம்	Property Extent/சொத்தின் விஸ்தீர்ணம்: 4.ஏ.3.57			
Village & Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்	Village & Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்			Survey No./புல எண் : 430, 432/2
Boundary Details:				
சிழக்கு: க.ச.430 நெவக் 1,000 பு.ஏ.2.47 க.ச.4322 பு.நெவக்.0.44.5 பு.ஏ.1.10 ஆக.பு.ஏ.3.57 மாமூல் தட பாத்தியம் சகிதம்	Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புகள்: க.ச.430 நெவக் 1,000 பு.ஏ.2.47 க.ச.4322 பு.நெவக்.0.44.5 பு.ஏ.1.10 ஆக.பு.ஏ.3.57 மாமூல் தட பாத்தியம் சகிதம்			
1704/2011			<p>1. Vikas seva trust காக பிரசிடெண்ட் ஏராமசாமி                  2. வித்யசாகர் இண்டர்நேஷனல் பப்ளிக் ஸ்கூல் செகரட்டரி சிவபிரியா</p>	
Consideration Value/கைமாற்றுத் தொகை:	Market Value/சந்தை மதிப்பு:			PR Number/முந்தைய ஆவண எண்:
Rs. 30,000/-	Rs. 30,000/-			/
Document Remarks/ ஆவணக் குறிப்புகள் :	(குறிப்பு: இந்த ஆவணமானது இவ்வலுவலக 1 புத்தகம் 2011ம் வருடத்திய 411நெ ஆவணத்தால் பிழைதிருத்தம் செய்யிறது)			
<b>அட்டவணை 1 விவரங்கள்:</b>				
Property Type/சொத்தின் வகைப்பாடு: விவசாய நிலம்	Property Extent/சொத்தின் விஸ்தீர்ணம்: 4.ஏ.3.57			
Village & Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்	Village & Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்			Survey No./புல எண் : 430, 432/2
Boundary Details:				
சிழக்கு: க.ச.430 நெவக் 1,000 பு.ஏ.2.47 க.ச.4322 பு.நெவக்.0.44.5 பு.ஏ.1.10 ஆக.பு.ஏ.3.57 மாமூல் தட பாத்தியம் சகிதம்	Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புகள்: க.ச.430 நெவக் 1,000 பு.ஏ.2.47 க.ச.4322 பு.நெவக்.0.44.5 பு.ஏ.1.10 ஆக.பு.ஏ.3.57 மாமூல் தட பாத்தியம் சகிதம்			

<p>ஆக.பு.ர.3.87 மாடல் நட பாத்தியம் சகிதம்</p>	<p>23-Dec-2011 23-Dec-2011 26-Dec-2011</p>	<p>குத்தகை ஒப்படைப்பு</p>	<p>1. ஏ. ராமசாமி (விகாஷ் சேவா டிரஸ்ட்டியின் டிரஸ்ட் ஹோதாவிற்ரு மட்டும) 2. ஆர். . மாதேஸ்வரன் (விகாஷ் வித்யாலயபா மெட்ரிக்வேலன் ஹையர் செகண்டரி ஸ்கூல்க்காக அதன் செயலாளர் ஹோதாவிற்ரு மட்டு</p>	<p>1. Sams as Executors Name PR Number/முந்தைய ஆவண எண்: 6277/ 2005</p>
<p>12826/2011</p>	<p>Consideration Value/கைமாற்றுத் தொகை: Rs. 14,500/-</p>	<p>Market Value/சந்தை மதிப்பு: Rs. 14,500/-</p>	<p>Document Remarks/ ஆவணக் குறிப்புகள் : Prec.Doc.No.6277/2005 வாடகை ஒப்பந்த ரத்து</p>	
<p>8</p>	<p>அட்டவணை 1 விவரங்கள்:</p>	<p>Property Type/சொத்தின் வகைப்பாடு: விவசாய நிலம்</p>	<p>Village &amp; Street/கிராமம் மற்றும் தெரு: நெருப்பெரிச்சல், நெருப்பெரிச்சல்</p>	<p>Property Extent/சொத்தின் விஸ்தீர்ணம்: பு.ஏ. 3.57</p>
<p>12826/2011</p>	<p>New Door No./புதிய கதவு எண்: 48/2</p>	<p>Boundary Details: கிழக்கு: - மேற்கு: - வடக்கு: - தெற்கு: -</p>	<p>Survey No./புல எண் : 430, 432/2</p>	<p>Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புரை: க.ச.430 நெ.பு.ஏ. 2.47 க்கு க.ச.432/2 நெ.பு.ஏ.1.10 ஆக பு.ஏ. 3.87 இடமும் இதிலுள்ள பள்ளி கட்டிடங்கள். பூராவும் சகிதம். மேற்படி கட்டிடத்தின் கதவு எண். 48/2</p>
<p>Number of Entries/பதிவுகளின் எண்ணிக்கை: 8</p>				

Disclaimer: The details of the above property have been provided with due care and with reference to the Act and Rules. However in case of any error or omission, the Department cannot be held responsible. The above details are of Informative in nature.  
குறிப்புரை: சட்டம் மற்றும் விதிகளுக்குட்பட்டு மிகுந்த கவனத்துடன் சொத்து தொடர்பான மேற்கண்ட விவரங்கள் அளிக்கப்பட்டுள்ளது எனினும் இதில் ஏதேனும் தவறுகளோ விடல்களோ இருப்பின், அதற்கு இத்துறை பொறுப்பேற்க இயலாது. மேற்கண்ட விவரங்கள் தகவலுக்காக அளிக்கப்பட்டுள்ளன

ஏதேனும் சந்தேகங்கள்/குறைகள் இருப்பின் கீழ்க்கண்ட வழிமுறைகளில் தெரிவிக்கலாம்  
கட்டணமில்லா தொலைபேசி எண்

கட்டணமில்லா தொலைபேசி எண்

மின்னஞ்சல் முகவரி

1800 102 5174

helpdesk@tnreginet.net

